

[17 August, 2000]

RAJYA SABHA

(c) whether it is also a fact that the failure of Government and intelligence agencies has come to light in this matter; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) Although Pak agencies' involvement in attempts to push in arms and ammunitions in the Indian territory with the objective of upgrading the level of proxy war in J and K is well-known, there are no reports suggesting that Pakistan has dropped arms in the Indian territory.

Life Insurance Scheme for Army Personnel

2495. SHRI R. K. ANAND: Will the Minister of DEFENCE be pleased to state whether it is a fact that there is no Insurance protection for the army personnel involved in internal security duties similar to the insurance protection provided to the civilian security/police agencies?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): All Army personnel are covered by the Army Group Insurance (AG I). The AG I scheme provides insurance cover for death (including suicide) in peace time, on internal security duties, in war-like situations and in actual combat. The AGI makes payments to the tune of Rs. 8.0 lakh as insurance amount to the next-of kin (NOK) of deceased officers and Rs. 3.75 lakhs to the NOK of JCOs and other Ranks. The maturity benefits under the scheme are also paid depending on the length of service/contribution made. The Central Para Military Forces (CPMFs) Central Police Organizations (CPOs) are covered under the Central Government Employees Insurance Scheme and the insured amount varies from Rs. 15,000 to Rs. 1,20,000/- depending on whether the employee belongs to Group 'A', 'B', 'C' or 'D'. In case of Assam Rifles, there is a separate scheme called Assam Rifles Group Insurance Scheme.